

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 748 of 96

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman

Hon'ble Mr. B.P.Singh, Administrative Member

BISWANATH KARMAKAR

VS

UNION OF INDIA & ORS.

For the applicant : Mr. Samir Ghosh, counsel

For the respondents: Ms. U. Sanyal, counsel

Heard on : 7.1.99

Order on : 7.1.99

O R D E R

S.N.Mallick, VC

Mr. Samir Ghosh, 1d. counsel for the petitioner submits on instruction that his client is not willing to proceed with this OA and in support of his contention he files a letter written by the petitioner to that effect. The same be kept on record. The application is dismissed for non-prosecution.

joydip
MEMBER (A)

in


VICE-CHAIRMAN